

Need for amendment of Wildlife Act alongwith comprehensive measures to protect the life and property of farmers from menace of wild animals-laid

ADV. DEAN KURIAKOSE (IDUKKI): The population of vermin has increased uncontrollably in the last few years. This has led to losses in the tune of hundreds of crores in the last couple of years. Dangerous animals cause grievous injuries and deaths on a regular basis. Unscientific forest management that seeks to blindly enforce laws rather than controlling healthy population sizes of all flora and fauna is one reason behind this. The population of many species are above the carrying capacity presently, hence, needs to be controlled. Also, scientific studies must be conducted to estimate their population size and methodologies like birth rate monitoring and control, culling or relocation etc. must be adopted at the earliest. The farmers should be empowered with the right to kill animals that enter their properties and are a threat to their life and property. The Wildlife Protection Act must be suitably amended. I urge upon the Government to take immediate action, including legislative and executive measures - to resolve the issue of human-animal conflict at the earliest.